Annexure-6

Name of the corporate debtor: Global Infonet Distribution Pvt. Ltd. Date of commencement of liquidation: 21.08.2020 (Certified copy of order issued on 27.08.2020 by Hon'ble NCLT) List of stakeholders as on:17.02.2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

| S | | | Details of claim received | | Details of claim admitted | | | | | | | Amount | | Amount o | 1 | , | |
|----------|--|-----------------|---------------------------|----------------|---------------------------|----------------|--|---|--|--|-----------------------|--------|-------------------------|----------|-------------------|---|---|
| N 0. | | r cation No. | Date of receipt | Amount claimed | Amount admitted | of | | | covere d by lien or attach ment pendi | her lien / attac hmen t remo ved? (Yes/ | unt cover ed by | | conting ent claim | | claim rejected | unt of clai m und r veri icati | f |
| 1. | Toshiba TEC Singa pore PTE Ltd, Singa pore | L | 19.09. 2020 | 9,21,79,469.22 | 9,21,79, | .469. <u>°</u> | | Claim against supply of Goods | NIL | NO | NIL | 12.69 | NIL | NIL | 0.00 | NA | Arbitratio n award by Singapor e Internatio nal arbitratio n centre in SIAC arbitratio n |

| | Sanja y Dwive di & Assoc iates Ghazi abad(U.P) | | 2020 | | | Professi onal fees | | | | | | | 3,61,210.00 | | |
|----|---|----|----------------|-----------------|-----------------|---|-----|----|-----|-------|-----|-----|-------------|----|---|
| 3. | Ingra m Micro India Pvt. Ltd. | 12 | 13.01. 2021 | 13,29,91,961.00 | 13,29,91,961.00 | Claim against supply of Goods | NIL | NO | NIL | 18.30 | NIL | NIL | 0.00 | | Claim admitted after verificati on as per appeal allowed u/s 42 by Hon'ble NCLT |
| 4. | Trans link Logist ics Pvt. Ltd. | | 25.01. 2021 | 2,16,295.00 | 1,30,196.00 | CHA Service provide r | NIL | NO | NIL | 0.02 | NIL | NIL | 86,099.00 | NA | Claim admitted after verificati on as per appeal allowed u/s 42 by Hon'ble NCLT |